


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.194/230/HDB/2017
NAME OF THE COMPANY	VITP Private Limited
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	VITP Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rajesh Kumar.	Advocate	Rajesh.kumar@jnlaw.in 9000292970	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.H. Rajesh Kumar, learned counsel for the Petitioner.
Post the case on 05.01.2018 for final hearing.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)